

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 20th June, 2018

No.HC.XLV/272/ 1368/2018/PM&P# Sri Dhrubajyoti Saikia, Systems Officer, Office of the District & Sessions Judge, Hailakandi, is transferred as Systems Officer in the Office of the District & Sessions Judge, Karbi Anglong.

Sri Saikia will join at his new place of posting within 15 days from the date of this notification.

No.HC.XLV/272/ 1369 /2018/PM&P# Sri Prabal Medhi, Systems Officer, Office of the District & Sessions Judge, Kokrajhar, is transferred as Systems Officer in the Office of the District & Sessions Judge, Kamrup, Amingaon.

Sri Medhi will join at his new place of posting within 15 days from the date of this notification.

No.HC.XLV/272/ 1370 /2018/PM&P# Smti Deepti Dhadumia, Systems Officer, Office of the District & Sessions Judge, Kamrup, Amingaon, is transferred as Systems Officer in the Office of the District & Sessions Judge, Barpeta.

Smti Dhadumia will join at her new place of posting within 15 days from the date of this notification.

(N.B. Sri Dhrubajyoti Saikia and Sri Prabal Medhi shall not be entitled to claim TA and DA as the transfer are made on their own request.)

By Order,
Sd/- Robin Phukan
REGISTRAR GENERAL



Memo No.HC.XLV/272/1371-88/2018/PM&P dated: 20.06.2018

Copy to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. Registrar (Vigilance/Judicial & IT/Administration), Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Hailakandi. He/She is requested to release Sri Dhrubajyoti Saikia, in order to enable him to join at his new place of posting within 15 days.
6. The District & Sessions Judge, Kokrajhar. He/She is requested to release Sri Prabal Medhi in order to enable him to join at his new place of posting within 15 days.
7. The District & Sessions Judge, Kamrup, Amingaon. He/She is requested to release Smti Deepti Dhadumia in order to enable her to join at his new place of posting within 15 days.
8. The District & Sessions Judge, Karbi Anglong/ Kamrup, Amingaon/ Barpeta.
9. The Joint Registrar (PM&P)/CPC, Gauhati High Court, Guwahati.
10. The Treasury Officer, Karbi Anglong/Kamrup, Amingaon/ Barpeta/Hailakandi/Kokrajhar.
11. The Private Secretary to Hon'ble Mr. Justice _____
Gauhati High Court, Guwahati.
- ✓ 12. The Systems Analyst, Gauhati High Court, Guwahati for uploading the Notification in the Gauhati High Court website (Promotion/Transfer).
13. The Systems Officer, Gauhati High Court, Guwahati.
14. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
15. Sri Dhrubajyoti Saikia, Systems Officer, Office of the District & Sessions Judge, Hailakandi.
16. Sri Prabal Medhi, Systems Officer, Office of the District & Sessions Judge, Kokrajhar.
17. Smti Deepti Dhadumia, Systems Officer, Office of the District & Sessions Judge, Kamrup, Amingaon.


REGISTRAR GENERAL

20.06.18

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